SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF PUDUCHERRY TO BE HELD FROM 12.10.2018 AT CHENNAI

Date: 12th Oct 2018 (Friday)

(Sr. No. 1~37) Time: 9:00 A.M.

Date: 12th Oct 2018 (Friday) (Sr. No. 38-till last) Time: 2:00 P.M.

Venue

Brach Secretariat
Department of legal Affairs
3rd Floor, Rear Wing,
Shastri Bhawan Annexe Building,
26, Haddows Road, Chennai

Sr.No. 1

F.No. N-11013/3844/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.Jayaprakash, **Advocate**Sh. S.Sundaramurthy
No.36, Seventh Cross, II Main Road, Kurunji
Nagar Lawspet, Puducherry-605008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 2

F.No. N-11013/3845/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.Kathirvel, **Advocate**Sh. R.Sivalingam
No.19, Angalamman Koil Street, Periyakalapet,
Puducherry-605014

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 3

F.No. N-11013/3846/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. R.Suresh, Advocate
Sh. G.S.Ramadoss
I, Sithambaram Pillai Street T.R.Pattinam
Pondicherry-609606

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 4

F.No. N-11013/3847/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Lalitha .T, **Advocate**Sh. Thirumurugan
No.85, Marriamman Koil St, Sellaperumal pet,
Lowspet Pondicherry ~605008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 5

F.No. N-11013/3848/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. N.Arumugam, **Advocate**Sh. K.Natesan
No.30, Srisasan Niaas Complex Thirubucanai &
Post Pallianeliyanur Via Puducherry-605107

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 6

F.No. N-11013/3849/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. M.Chandiran, **Advocate**Sh. R.Mayakrishnan
N.49, Mariamman Koil Street, Kuppam
Kombakkam Villianur Post Puducherry-605110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 7

F.No. N-11013/3850/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Mohan Ilayaraja, **Advocate**Sh. Udayar
G-1, Arvind Apartment Plot No.77 & 78, 9th
Cross Rajaji Nagar Lawspet Pondicherry-605008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 8

F.No. N-11013/3851/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. M Sivasubamanian, **Advocate** Sh. Murugaiyan 14 3rd Cross Thilagar Nagar Puducheery~ 605009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 9

F.No. N-11013/3852/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Macfarlane John Andrew, **Advocate** Sh. 2, Nagathamman Koil Kottupalaum Lawspet Pondicherry-605008 1398/2002 Dt.23.10.02

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Puducheery for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 10

F.No. N-11013/3853/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ranjith Raj, **Advocate** Sh. Lenion Raj 17, 15th Cross, Street jawahar Nagar Puducherry-605002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 11

F.No. N-11013/3854/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. M.Ilamparithi, **Advocate**Sh. L.Munidoss
10 second Cross Veeravanji Nagar Villainaur
Pondicherry-605110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 12

F.No. N-11013/3855/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. V.Veeraragavan, **Advocate** Sh. S.Veerapandian NO.3, Vaithilinga Chetty Street, Mudaliarpet, Puducherry-605004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 13

F.No. N-11013/3856/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Mohamed Sulaiman, **Advocate**Sh. Abdul Majeed
No 7 6th cross Murugan Koil street orleanpet
PONDICHERRY-605005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 14

F.No. N-11013/3857/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. K. Ramadoss, **Advocate**Sh. Krishnamoorthy
No.1, Vasugi Street, Koosapalayam Pondicherry605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 15

F.No. N-11013/3858/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. RAJESH KRISHNA, **Advocate** Sh. MANNADIN dit KICHENAMOURTHY No.32, MARIAMMAN KOIL STREET, MANJINI NAGAR, MUTHIALPET, PONDICHERRY~ 605003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 16

F.No. N-11013/3859/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. T.SATHYASEELAN, **Advocate**Sh. S.THIRUGANASAMBANDAM
No.67, VEERAMPATTINAM STREET,
ARIYANKUPPAM, PUDUCHERRY-605007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 17

F.No. N-11013/3860/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. R.Raja Prakash, **Advocate**Sh. P.Raman
No.27, 5th Cross, Nehru Nagar,
Thengaithittu, Mudaliarpet, Puducherry-605004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 18

F.No. N-11013/3861/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. R.Praveen Kumar, Advocate Sh. R.Ramanujam Nair No.37, 1st Cross, Pavendhar Nagar, Near Iyyanar Koil, Thengathittu, Mudaliar Pet, Puducherry-605000

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 19

F.No. N-11013/3862/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Perumal, **Advocate**Sh. Sinouvassane
13, Mariamman Kovil Street Sendhanantham,
Koodapakkam Post Puducherry-605502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 20

F.No. N-11013/3863/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. LAKSHMANAN, **Advocate**Sh. RANGANATHAN
NO.17 MURUGAN KOIL STREET BAHOUR
PUDUCHERRY-607402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 21

F.No. N-11013/3864/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. INBA GUNASEKAR, Advocate Sh. Balachandran No.37A Thilager Street Vengateshwara Nagar West PONDICHERRY~605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 22

F.No. N-11013/3865/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.SAJNA N K, Advocate Sh. SIVADASAN O P 2~137A CHERRIYATH ROAD POOZHITHALA MAHE PUDUCHERRY~673310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 23

F.No. N-11013/3866/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Prebagaran, **Advocate**Sh. SUBRAMANIYAN
No.22, FIRST CROSS STREET EXTENTION
KRISHNA NAGAR PONDICHERRY-605003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 24

F.No. N-11013/3867/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Senthil raghavan, **Advocate**Sh. Jayabalan
Door No.28, Neivacherry road, Thirunallar
KARAIKAL PUDUCHERRY-609607

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 25

F.No. N-11013/3868/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. KRISHNARAJ, **Advocate**Sh. SAMBATH
No.29, SECOND CROSS, ANGALAMMAN NAGAR
MUTHIALPET PUDUCHERRY~605003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 26

F.No. N-11013/3869/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. J.Ganesan, Advocate
Sh. Janakiraman
14, Thenkarai Street, Kottucherry KARAIKAL
PUDUCHERRY-609609

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 27

F.No. N-11013/3870/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. KARTHIKAYEN, **Advocate**Sh. SUBRAMANI
NO.38, PILLAYAR KOIL STREET VAITHIKUPPAM
PUDUCHERRY-605012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 28

F.No. N-11013/3871/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S GANESH GNANASAMBANTHAN, **Advocate** Sh. P SHANMUGARAJAH No.78,13th Cross, Anna Nagar PUDUCHERRY~605005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 29

F.No. N-11013/3872/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. D STRIDAR, Advocate Sh. DIYAGARAJAN NO 55 FIFTH CROSS JAYA NAGAR WEST EXTENSION REDDIARPALAYAM PUDUCHERRY-605010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 30</u>

F.No. N-11013/3873/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. B.Kumaranand, **Advocate**Sh. Balakrishnan
No 2 1st Cross Street Jaya Nagar West
Reddiyarpalayam PONDICHERRY~605010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 31

F.No. N-11013/3874/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. DATCHANAMURTHY M, Advocate Sh. MAYAVAN V No.8, Fifth Street Pudhu Nagar Thiruvandarkoil PUDUCHERRY-605102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3875/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. V NARAYANAKUMAR, **Advocate**Sh. VIRAPPAN
NO 8-A SUBBURAYA PILLAI STREET
ARIYANKUPPAM PONDICHERRY-605007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 33

F.No. N-11013/3876/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.NAGALAKSHMY, **Advocate**Sh. RADJAVELOU
No.20, Mottaiyapadayatchi Street Mudaliarpet
PUDUCHERRY-605004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 34

F.No. N-11013/3877/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.VANITHA J, **Advocate**Sh. KADHIRAVAN V
No.21, PILLAIYAR KOIL STREET KOMBAKKAM
ODIAMPET POST PUDUCHERRY-605110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 35</u>

F.No. N-11013/3878/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.PERIYANAYAKI MARY MANI, **Advocate** Sh. MARIA JOSEPH NO 7 GUBERT NAGAR 2ND CROSS STREET PUDUCHERRY-605011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 36</u>

F.No. N-11013/3879/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. SAI RADJA CHANDRAN, **Advocate**Sh. Loganadin
No. 15, B Lane VVP Nagar Thattanchavady
PUDUCHERRY-605009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3880/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.KARKUZHALI V, **Advocate**Sh. SANTHOSHKUMAR S
72 SCHOOL STREET KEEZHPARIKALPATTU
BAHOUR PUDUCHERRY-607402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3881/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.A.SULTAN ABDUL KADER, **Advocate**Sh. ABDUL MAJEED
113, MAMATHAMBI MARICAR STREET
KARAIKAL PUDUCHERRY-609602

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3882/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Sankar Dass, **Advocate**Sh. Krishnamoorthy
No.33, Palvadi Street Nethaji Nagar II Uppalam
PUDUCHERRY-605001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 40

F.No. N-11013/3883/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S MUNIRULLA, **Advocate**Sh. P SAMSUDEEN
NO 13BY5 UMAR PULAVAR STREET
KOTTAKUPPAM VANUR TK VILLUPURAM
TAMIL NADU-605104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 41

F.No. N-11013/3884/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. V VAITHIANATHAN, **Advocate**Sh. VAIRACANNOU V
49 V.V.P. NAGAR 1ST FLOOR, KAMARAJ SALAI
THATTANCHAVADY PUDUCHERRY-605009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 42

F.No. N-11013/3885/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.BHAVANI. K, **Advocate** Sh. RAJASEKARAN. G NO.100, THIYAGARAJA STREET PUDUCHERRY-605001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 43

F.No. N-11013/3886/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.Youvaradjane, **Advocate**Sh. R.Senguency
Plot No.8, Idyanthottam Anandhan Nagar,
Arunthathipuram Ariyankuppam Puducherry605007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 44

F.No. N-11013/3887/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Karthikeyan, **Advocate** Sh. Ayyanar No.3, III Cross Street, J.J.Nagar, Moolakulam Pondicherry-605010

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 45

F.No. N-11013/3888/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.Partibane, **Advocate**Sh. Subramanian
No.31, Bharathi Street, Uthiravaginipet, Villianur
Puducherry-605110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 46

F.No. N-11013/3889/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. M.Tilagavathy, **Advocate**Sh. K.Muthuvelu
105, Arvl Padayachi Street, Nellithope
Pondicherry-605005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 47

F.No. N-11013/3890/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. A.Kengamuthu, **Advocate** Sh. Arumugam No.143, Puthu Nagar, Sivaranthangam, Kizhur Post, Puducherry~605106

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 48

F.No. N-11013/3891/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.V.Jayamarimuthu, **Advocate**Sh. K.Vijayakumar
No.21, Jaya Villam Thottakal Main Road, JVS
Nagar, Nudaliarpet, Pondicherry-605004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 49

F.No. N-11013/3892/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. K.Saravanan, **Advocate** Sh. A.Kannaiyan No.1, New Street, Seliamedu & Post, Bahour Commune, Puducherry-607402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 50

F.No. N-11013/3893/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms. V.Chithra, **Advocate**Sh. Vijayan
No.9, Philips Nagar, Nallur Iyanar Koil St.,
Pallinellanur Post Puducherry-605107

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 51

F.No. N-11013/3894/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.Sasibalan, **Advocate**Sh. T.Sanjeevi
Plot No.159, KSR Nivas, Thendral Street, Sudhana
Nagar Extn.-1, Nainarmandapam, Puducherry-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3895/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. P.Radhakrishanan, **Advocate**Sh. E.Prakasam
No.32, MARIAMMAN KOIL STREET, Nallavadu
Road, Thanampalayam Pondicherry-605007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3896/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. V.Narayanan, **Advocate**Sh. Lt.R.Varadarajan
No.32, 1st Floor, Sundara Maistry Street,
Kosapalayam, Pondicherry~605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 54

F.No. N-11013/3897/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. B.Balasundiram, **Advocate**Sh. S.Balan
No.3, School Street, Andiyarpalayam, Nallavadu
Post, Pondicherry-605007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 55</u>

F.No. N-11013/3898/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. K.Sreenath, **Advocate** Sh. Kuppusamy.A 15, 1st Floor, Kavi Kuil Street, Nagammal nagar, Nainaramandapam Pondicherry-605004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3899/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. E.Natarajan, **Advocate**Sh. Elayaperumal
No.D/12, Iyyappasamy Nagar, Mudaliarpet
Pondicherry-605004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 57

F.No. N-11013/3900/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.Pragash, **Advocate**Sh. M.Srinivasan
No.13, Naicker Thoppe, Sellaperumal Street,
Kosapalayam, Puducherry-605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 58

F.No. N-11013/3901/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. K.Thandapani, **Advocate**Sh. Kanagarasu
No.8, T.V.Malai Road, Sorapet & Post,
Pondicherry-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3902/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. C.Subramanian, **Advocate**Sh. K.Chinniyan
No.7, Rajaji Street, Sudhana Nagar,
Nainaramandapam, Pondicherry-605004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3903/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. S.Sivaraj, **Advocate** Sh. K.Sounder Rajan No.9, 9th Cross Street, 2nd Main Road, Ilango nagar. Pondicherry-605011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 61

F.No. N-11013/3904/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. C.Kalyanassoundaram, **Advocate** Sh. K.Cojandaivelu No.5, J.J.Street, Thamarai nagar, Vanarapet, Pondicherry-605001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 62</u>

F.No. N-11013/3905/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.L.Beby, **Advocate** Sh. S.Logamourthy No.35, Periyar Street, Nanahedu Puducherry-607402

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3906/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.T.Danasegari, **Advocate** Sh. S.Thirunavukkarassu No.53, VOC Street, Sanjay Ganthi Nagar, Orleanpet, Puducherry-605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 64

F.No. N-11013/3907/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.S.Geetha, **Advocate** Sh. P.Sakthi No.69, Karunakara Pillai Street, 6th Cross, Dr. Nagar Kosapalayam, Pondicherry-605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 65

F.No. N-11013/3908/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. P.Santosh Kumar, **Advocate** Sh. Palani No.97, Sundara Maistry Street, Kosappalayam Puduhcerry-605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 66</u>

F.No. N-11013/3909/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.S.Sabiya Begum, **Advocate** Sh. M.Shek Usen No.18, III Cross Street Dr. Ambedkar Nagar Pondicherry-605007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 67

F.No. N-11013/3910/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Anandaradu.S, **Advocate** Sh. Thiru.Selvaraju.V No.23, God's Grace, 4th Cross Street, Mahaveer Nagar, Karuvadikuppam Lawspet Po Pondicherry-605008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 68

F.No. N-11013/3911/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Arokia Dass.A, **Advocate** Sh. Antony Samy No.463, M.G>Road, Puducherry-605001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3912/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. E.Anbarasan, **Advocate** Sh. A.Ezhumalai No.55, Kattabomman Street, Kamarah nagar, Gorimedu Pondicherry~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3913/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms. M.Maguesvary, **Advocate** Sh. G.Muralidharan No.27, Kaman Koil Street, Nonankuppam, Ariyankuppam Post, Puducherry~605007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 71

F.No. N-11013/3914/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. Ms.P.Indhumathi Bhuvanesvari, **Advocate** Sh. K.Muthuswamy G-84, Jipmer Quarters, Danvanthri nagar, Jimper Puducherry-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/3915/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. R.Kumaran, Advocate Sh. M.Ramachandran O.No.15, N.No.17, Kalatheswaran Koil Street, Chetty Street, Puducherry-605001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 73

F.No. N-11013/3916/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. R.Krishnamurthy, **Advocate**Sh. V.Renganathan
F-2, 1st Floor, Shri Anantham Nivas, Plot No.10,
11 & 12, 1st Cross, Velmurugan Nagar,
Kuyavarpalayam Pondicherry-605013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 74

F.No. N-11013/3917/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 12th Sep, 2018

To

Sh./Ms. A.Dineshkumar, **Advocate**Sh. T.Arumugam
Plot No.10,11,12, 14th Cross Extension Krishna
Nagar, Puduhcerry-605001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,